

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1078
TO BE ANSWERED ON 5TH DECEMBER 2025**

POSTING OF SPECIALIST DOCTORS TO A&N ISLANDS

1078. SHRI BISHNU PADA RAY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Member of Parliament, Andaman & Nicobar (A&N) Islands, and the UT Administration have repeatedly raised concern regarding the posting/deputation of specialist doctors from the Central Health Service/Central Government Health Scheme cadre to the Union Territory of Andaman & Nicobar Islands for a period of two to three years on a rotation basis, in view of the long-pending vacancies in District and Community Health Centres;
- (b) if so, the steps taken by the Government to fulfil these demands considering the urgent healthcare requirements of the islanders; and
- (c) the timeframe by which specialist doctors are expected to be deputed or posted to the UT Administration?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c) Based on the vacancies, requisitions are sent to the UPSC and UPSC conducts interviews for recruitment of specialist doctors and recommends suitable candidates for appointment against the vacant posts. Further, the Ministry of Health and Family Welfare has taken cognizance of concerns regarding vacancies of specialist doctors under A&N Islands Administration and administrative approval has been conveyed to the UT Administration of A&N Islands to make contractual appointments against the vacant posts for a period of one year or till regular recruitments are made, whichever is earlier. In addition, postings of Specialist doctors have also been made on rotational basis.
